CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI w.e.f. 17.04.2023

DIVISION BENCHES

1	Sri Sanjaya Kumar Mishra, C.J.	(Monday to Thursday)	Vires & Validity of Acts and Rules, Cases
	& Sri Ananda Sen, J.	(Whole day)	related to Judicial Officers, Company Appeal,
	Sii Ananua Sen, g.	(Friday)	A.C.(D.B), Cont.(Cvl.), Cont.(Appl.), Cont.
		(1st Half)	(Cr.), cases referred to DB, W.P.(PIL), LPA
			(2021 onwards) Grant of Tender relating to the
			public service, All matters relating to
			Mines(including Minor Mineral), Cr. Appeal
			(D.B.)[year upto 1998]:- Orders, Admission,
			Hearing
			Any matter not assigned before any Hon'ble
			Division Bench.
2	Hon'ble Mr. Justice S. Chandrashekhar	(Monday to Wednesday)	(Tied up and Assigned matters on Thursday) Cr.Appeal (D.B.), Acq. Appeal (D.B.), Govt.
-	&	(Whole day)	Appeal (D.B.), D. Ref., Cr. Appeal (D.B.)(u/s
	Hon'ble Mr. Justice Ratnaker Bhengra		389 Cr.P.C), Cr.M.P., Cr. Rev [from year 1999]
			onwards(all even years)]:-Orders, Admission
			& Hearing.
			W.P. (Habaes Corpus), W.P.(Cr) arising out of
			preventive detention:-Orders, Admission &
			Hearing.
			Writ petitions relating to mercy petitions or
			application for commutation.
			(Tied up and Assigned matters on Friday)
		(Thursday to Friday) (Whole day)	LPA (all odd years upto 2019), CMP :- Orders,
		(whole day)	Admission & Hearing
			Commercial Appellate Division
3	Hon'ble Mr. Justice Sujit Narayan Prasad	(Monday to Tuesday) (Whole day)	LPA (all even years upto 2020), CMP:-
	& Hon'ble Mr. Justice Subhash Chand	(Whole day)	Orders, Admission & Hearing
	Tion be Min dustice Subhash Chang		CAT matters : Orders, Admission & Hearing
		(Wednesday to Friday)	Cr.Appeal (D.B.), Acq. Appeal (D.B.), Govt.
		(Whole day)	Appeal (D.B.), D. Ref., Cr. Appeal (D.B.)(u/s
			389 Cr.P.C), Cr.M.P., Cr. Rev.[from year 1999
			onwards (all odd years)]:-Orders, Admission &
			Hearing.
			(Tied up and Assigned matters on Friday)
4	Hon'ble Mr. Justice Rongon Mukhopadhyay	(Monday to Friday)	WPT, T.A., Tax Cases, CMP :- Fresh Filing,
	& Hon'ble Mr. Justice Deepak Roshan	(1 st Half)	Orders, Admission & Hearing.
			F.A. :- Orders , Admission & Hearing
			(Tied up and Assigned matters on Friday)

SINGLE BENCHES

2	Sri Sanjaya Kumar Mishra, C.J. Hon'ble Mr. Justice Rongon	(Friday) (2 nd Half) Monday to Friday	Arbitration Matters u/s 11(6) of Arbitration and Conciliation Act, 1996:- Orders, Admission & Hearing. Cr. Appeal (S.J.):-Hearing (Old Matters) Some old Civil matters:-Hearing Old Cont. (Cvl) matters Tied –up & Assigned matters WPC [Land Revenue, Tenancy & Nazul,
	Mukhopadhyay	(2 nd Half)	Education, Quashing Matters, Election, Motor Vehicle, Environmental Pollution, Insurance Matters, Essential Commodities, Public Premises, Property, Fisheries, Advocates Act, Railway, Mercantile Law, Public safety and order, S.P.T.Act, citizenship], WPS [Promotion, Compassionate Appointment, Recoveries, ACP & MACP, Selection, Transfer matter, Provident Fund, Compulsory Retirement, Leave Encashment, Pre Mature Retirement, Confidential Report]:- Fresh filing, Orders, Admission & Hearing. Cont.(Cvl) matters arising out of assignment Specialy assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday).
3	Sri Ananda Sen, J.	Friday (Second Half)	Cr.M.P.(excluding P.C. Act matters) (year upto 2006): Fresh Filing, Orders, Admission & Hearing. Specially assigned old Cr Appeal(SJ) matters Tied –up & Assigned matters
4	Hon'ble Dr. Justice S.N. Pathak	(Monday to Friday) (Whole Day)	WPS [Appointment, Dismissal/ Removal/ Termination, Regularisation, Pay Scale Matters, Recruitment, Family Pension, Seniority, Increment, Gratuity, Date Of Appointment, Voluntary Retirement, Cader Allocation, Quo Warranto], CMP: Fresh Filing, Orders, Admission & Hearing. Tr.Petn(Cvl.):- Orders, Adm. & Hearing CMP under Article 227 of Constitution of India:-

CMP, C.R., A.C. (SB), Testamentary Suits, Probate and Letters of Administration matters: Fresh filting, Orders, Admission & Hearing. Cont.(CVI) matters arising out of assignment Specialy assigned old Cr Appeal(SI) matters (Tied up & Assigned matters on Friday). WPC [Rent Control, Settlement Matter, Right To Information Act, Municipalties, Public Demand Recovery Act, Other Important Constitutions, Forest, Compensation, Road Trunsport Corporation, Trust, Company, Wakf, Foreigners, UGC, easement, irrigation], WPS [Retirement benefits cum Pension, Punishment, Quashing, Reinstatement, Death Cum Retiral Benefit, Date of Birth, Service Reversion, Service Confirmation, Reservation, Posting Matter, Ex gratia, Reduction in Runk], S.C.L.P., CMP: Fresh Filing, Orders, Admission & Hearing. Cont.(CVI) matters arising out of assignment Specially assigned old Cr Appeal(SI) matters (Tied up & Assigned matters on Friday). Hon'ble Mr. Justice Anil Kumar (Whole Day) Monday to Friday) (Monday to Friday) (Monday to Friday) FA. (From Year 2015 onwards), S.A. (From Year 2019 onwards), C.M.P.(year 2018 onwards), & C. Ref:- Orders, Admission. Cont.(CVI) matters arising out of assignment Specially assigned old Cr Appeal(SI) matters (Tied up & Assigned matters on Friday). Hon'ble Mr. Justice Rajesh Kumar Monday to Friday) [**Half** Monday to Friday) A.A.: Orders & Admission.	CMP, C.R., A.C. (SE Probate and Letters of A Fresh filing, Orders, Adn Cont.(CvI) matters arising Specialy assigned old Cr (Tied up & Assigned mat) MPC [Rent Control, Sett Information Act, Munici Recovery Act, Other In Forest, Compensation Corporation, Trust, Com UGC, easement, irrigation WPS [Retirement be Punishment, Quashing, Cum Retiral Benefit, I Reversion, Service Con Posting Matter, Ex gratia, S.C.L.P., CMP: Fresh Fi & Hearing. Cont.(CvI) matters arising Specially assigned old Cr. (Tied up & Assigned mat) (Monday to Friday) (Whole Day) F.A. (From Year 2015 on wards), Cr.M.P.(year 2 C. Ref.:- Orders, Admissi Cont.(CvI) matters arising Specially assigned old Cr. (Tied up & Assigned mat) (Monday to Friday) (Whole Day) F.A. (From Year 2015 on wards) Monwards), Cr.M.P.(year 2 C. Ref.:- Orders, Admissi Cont.(CvI) matters arising Specially assigned old Cr. (Tied up & Assigned mat) After the above or in the WPC [Civil Procedure - Watters, Banking, Elect Matters, Banking, Elect Matters, Provident 1 Panchayat, Town Plann Protection, Petroleum, I				L
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Corporation, Trust, Company, Wakf, Foreigners, UGC, easement, irrigation], WPS [Retirement benefits cum Pension, Punishment, Quashing, Reinstatement, Death Cum Retiral Benefit, Date of Birth, Service Reversion, Service Confirmation, Reservation, Posting Matter, Ex gratia, Reduction in Rank], S.C.L.P., CMP: Fresh Filing. Orders, Admission & Hearing. Cont.(Cvl) matters arising out of assignment Specially assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday). [Monday to Friday] (Whole Day) F.A. (From Year 2015 onwards), S.A. (From Year 2019 onwards), Cr.M.P.(year 2018 onwards) & C. Ref.:- Orders, Admission & Hearing. CMP:-Orders & Admission. Cont.(Cvl) matters arising out of assignment Specially assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday). [Monday to Friday] I* Half After the above or in the WPC [Civil Procedure & Limitation, Residuary Matters, Bankine, Electricity, Ceiline, Revenue Matters, Bankine, Electricity, Ceiline, Revenue	Corporation, Trust, Com UGC, easement, irrigation WPS [Retirement be Punishment, Quashing, Cum Retiral Benefit, I Reversion, Service Con Posting Matter, Ex gratia, S.C.L.P., CMP:- Fresh Fi & Hearing. Cont.(CvI) matters arising Specialy assigned old Cr. (Tied up & Assigned matt Monday to Friday) (Whole Day) F.A. (From Year 2015 on Year 2015 onwards) Monwards), Cr.M.P.(year 2015 on Year 2015 onwards) Monwards), Cr.M.P.(year 2015 on Year 2015 o				Recovery Act, Other Important Constitutions,
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(Tied up & Assigned matters on Friday). (Monday to Friday) (Whole Day) F.A. (From Year 2015 onwards), S.A. (From Year 2019 onwards), Cr.M.P.(year 2018 onwards) & C. Ref.:- Orders, Admission & Hearing . CMP :-Orders & Admission. Cont.(Cvl) matters arising out of assignment Specialy assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday). (Monday to Friday) 1st Half After the above or in the WPC [Civil Procedure & Limitation, Residuary Matters, Banking, Electricity, Ceiling, Revenue	6 Hon'ble Mr. Justice Anil Kumar Choudhary (Monday to Friday) (Whole Day) F.A. (From Year 2015 onwards) Monwards), Cr.M.P.(year 2015 onwards), Cr.M.(year 2015 onwards), Cr.M.(year 2015 onwards), Cr.M.(year 2015 onwards), Cr.M.(year 2015 onwards), Cr.M.				Cont.(Cvl) matters arising out of assignment
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6 Hon'ble Mr. Justice Anil Kumar Choudhary (Monday to Friday) (Whole Day) F.A. (From Year 2015 onwards), S.A. (From Year 2019 onwards), Cr.M.P.(year 2018 onwards) & C. Ref.:- Orders, Admission & Hearing . CMP :-Orders & Admission. Cont.(Cvl) matters arising out of assignment Specially assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday). 7 Hon'ble Mr. Justice Rajesh Kumar (Monday to Friday) 1st Half After the above or in the 2nd Half Matters, Banking, Electricity, Ceiling, Revenue	6 Hon'ble Mr. Justice Anil Kumar Choudhary (Monday to Friday) (Whole Day) F.A. (From Year 2015 onwards) Monwards), Cr.M.P.(year 2015 onwards), Cr.M.(year 2015 onwards), Cr.M.(year 2015 onwards), Cr.M.(year 2015 onwards), Cr.M.(year 2015 onwards), Cr.M.				(Tied up & Assigned matters on Friday).
Choudhary (Whole Day) Year 2015 onwards) M.A. (From Year 2019 onwards), Cr.M.P.(year 2018 onwards) & C. Ref.:- Orders, Admission & Hearing . CMP :-Orders & Admission. Cont.(Cvl) matters arising out of assignment Specially assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday). The image of the procedure	Choudhary (Whole Day) Year 2015 onwards) Monwards), Cr.M.P.(year 2015 onwards) Monwards), Cr.M.P.(year 2015 onwards), Monwards), Cr.M.P.(year 2015 onwards), Monwards), Cr.M.P.(year 2015 onwards), Monwards), Cr.M.P.(year 2015 onwards), Monwards), Monwards), Cr.M.P.(year 2015 onwards), Monwards), Cr.M.P.(year 2015 onwards), Monwards), Monwards), Cr.M.P.(year 2015 onwards), Monwards), Monwards), Cr.M.P.(year 2015 onwards), Monwards),				
onwards), Cr.M.P.(year 2018 onwards) & C. Ref.:- Orders, Admission & Hearing . CMP :-Orders & Admission. Cont.(Cvl) matters arising out of assignment Specially assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday). 7 Hon'ble Mr. Justice Rajesh Kumar (Monday to Friday) 1st Half After the above or in the 2nd Half Matters, Banking, Electricity, Ceiling, Revenue	onwards), Cr.M.P.(year 2d C. Ref.:- Orders, Admissi CMP :-Orders & Admissi Cont.(Cvl) matters arising Specially assigned old Cr. (Tied up & Assigned matters) 7 Hon'ble Mr. Justice Rajesh Kumar (Monday to Friday) 1st Half After the above or in the 2nd Half which ever is earlier Matters, Banking, Electromaters, Provident In Panchayat, Town Plant Protection, Petroleum, In Prote	6	Hon'ble Mr. Justice Anil Kumar	(Monday to Friday)	F.A. (From Year 2015 onwards), S.A. (From
C. Ref.:- Orders, Admission & Hearing . CMP :-Orders & Admission. Cont.(Cvl) matters arising out of assignment Specially assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday). Hon'ble Mr. Justice Rajesh Kumar (Monday to Friday) 1st Half After the above or in the 2nd Half Matters, Banking, Electricity, Ceiling, Revenue	C. Ref.:- Orders, Admissi CMP :-Orders & Admissi Cont.(Cvl) matters arising Specially assigned old Cr. (Tied up & Assigned matt 7 Hon'ble Mr. Justice Rajesh Kumar (Monday to Friday) 1st Half After the above or in the 2nd Half which ever is earlier Matters, Banking, Electr Matters, Provident In Panchayat, Town Plann Protection, Petroleum, In		Choudhary	(Whole Day)	Year 2015 onwards) M.A. (From Year 2019
CMP :-Orders & Admission. Cont.(Cvl) matters arising out of assignment Specially assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday). Hon'ble Mr. Justice Rajesh Kumar (Monday to Friday) 1st Half After the above or in the WPC [Civil Procedure & Limitation, Residuary Matters, Banking, Electricity, Ceiling, Revenue	CMP:-Orders & Admissi Cont.(CvI) matters arising Specially assigned old Cr. (Tied up & Assigned matt The standard of the standard order of the standard order of the standard order of the standard order o				onwards), Cr.M.P.(year 2018 onwards) &
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Specially assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday). 7 Hon'ble Mr. Justice Rajesh Kumar (Monday to Friday) 1st Half After the above or in the WPC [Civil Procedure & Limitation, Residuary 2nd Half Matters, Banking, Electricity, Ceiling, Revenue	Specially assigned old Cr. (Tied up & Assigned matter) 1st Half After the above or in the 2nd Half which ever is earlier Matters, Banking, Electromate Matters, Provident I Panchayat, Town Plant Protection, Petroleum, I				CMP :-Orders & Admission.
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7 Hon'ble Mr. Justice Rajesh Kumar (Monday to Friday) 1st Half After the above or in the WPC [Civil Procedure & Limitation, Residuary Matters, Banking, Electricity, Ceiling, Revenue	7 Hon'ble Mr. Justice Rajesh Kumar (Monday to Friday) 1st Half After the above or in the 2nd Half which ever is earlier Matters, Provident 1 Panchayat, Town Plann Protection, Petroleum, I				Specialy assigned old Cr Appeal(SJ) matters
1 st Half After the above or in the WPC [Civil Procedure & Limitation, Residuary 2 nd Half Matters, Banking, Electricity, Ceiling, Revenue	After the above or in the 2nd Half which ever is earlier Matters, Banking, Electr Matters, Provident 1 Panchayat, Town Plann Protection, Petroleum, I				(Tied up & Assigned matters on Friday).
1 st Half After the above or in the WPC [Civil Procedure & Limitation, Residuary 2 nd Half Matters, Banking, Electricity, Ceiling, Revenue	After the above or in the 2nd Half which ever is earlier Matters, Banking, Electr Matters, Provident 1 Panchayat, Town Plann Protection, Petroleum, I	7	Hon'ble Mr. Justice Raiesh Kumar	(Monday to Friday)	B.A. :- Orders & Admission .
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2 nd Half Matters, Banking, Electricity, Ceiling, Revenue	2 nd Half which ever is earlier Matters, Banking, Electr Matters, Provident I Panchayat, Town Plann Protection, Petroleum, I			After the above or in the	WPC [Civil Procedure & Limitation,Residuary
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which ever is earlier	Panchayat, Town Plann Protection, Petroleum, I			which ever is earlier	
Panchayat, Town Planning, Quarter, Consumer	Protection, Petroleum, I				
Protection, Petroleum, Debt Relief, women &					
					children, Lottery, Probation and prisoners and

Admission& Hearing. Cont.(Cvl) matters arising out of assignment Specialy assigned old Cr Appeal(SJ) matters (Friday) Arbitration matters (except u/s 11(6)	227 way,
Specialy assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday). MPC [Land Acquisition, Tender Mat Choudhary (Whole day) WPC [Land Acquisition, Tender Mat Demolition, License Matters, Under Article of Constitution of India, Societies, High Custom & Excise, Family Matters, Drugs Medicines, Criminal Law & Proced Corruption, Civil Rights, Quo warranto, Vic Sabha, Disability, Chartered Accounta Zamindari Abolition, Financial Corporation], WPS [Salary Matter, Service Residu Absorption, Disciplinary Proceedi Superannuation, Allowances, Suspens Recognition, Leave, Deputation], W.P.L., CMP:- Fresh Filing, Ord Admission& Hearing. Cont.(CvI) matters arising out of assignment Specialy assigned old Cr Appeal(SJ) matters (Friday) Arbitration matters (except u/s 11(6))	227 way,
Hon'ble Mrs. Justice Anubha Rawat Choudhary (Monday to Thursday) (Whole day) WPC [Land Acquisition, Tender Mat Demolition, License Matters, Under Article of Constitution of India, Societies, High Custom & Excise, Family Matters, Druge Medicines, Criminal Law & Proced Corruption, Civil Rights, Quo warranto, Vic Sabha, Disability, Chartered Accounta Zamindari Abolition, Financial Corporation], WPS [Salary Matter, Service Residu Absorption, Disciplinary Proceedi Superannuation, Allowances, Suspens Recognition, Leave, Deputation], W.P.L., CMP:- Fresh Filing, Ore Admission& Hearing. Cont.(Cvl) matters arising out of assignment Specialy assigned old Cr Appeal(SJ) matters (Friday) Arbitration matters (except u/s 11(6))	227 way,
Hon'ble Mrs. Justice Anubha Rawat Choudhary (Monday to Thursday) (Whole day) WPC [Land Acquisition, Tender Mat Demolition, License Matters, Under Article of Constitution of India, Societies, Hight Custom & Excise, Family Matters, Drugs Medicines, Criminal Law & Proced Corruption, Civil Rights, Quo warranto, Vic Sabha, Disability, Chartered Accounta Zamindari Abolition, Financial Corporation], WPS [Salary Matter, Service Residt Absorption, Disciplinary Proceedi Superannuation, Allowances, Suspens Recognition, Leave, Deputation], W.P.L., CMP:- Fresh Filing, Ord Admission& Hearing. Cont.(Cvl) matters arising out of assignment Specialy assigned old Cr Appeal(SJ) matters (Friday) Arbitration matters (except u/s 11(6))	227 way,
Choudhary (Whole day) Demolition, License Matters, Under Article of Constitution of India, Societies, High Custom & Excise, Family Matters, Drugs Medicines, Criminal Law & Proced Corruption, Civil Rights, Quo warranto, Vic Sabha, Disability, Chartered Accounta Zamindari Abolition, Financial Corporation], WPS [Salary Matter, Service Residu Absorption, Disciplinary Proceedi Superannuation, Allowances, Suspens Recognition, Leave, Deputation], W.P.L., CMP:- Fresh Filing, Ord Admission& Hearing. Cont.(Cvl) matters arising out of assignment Specialy assigned old Cr Appeal(SJ) matters (Friday) Arbitration matters (except u/s 11(6))	227 way,
Corruption, Civil Rights, Quo warranto, Vio Sabha, Disability, Chartered Accounta Zamindari Abolition, Financial Corporation], WPS [Salary Matter, Service Residu Absorption, Disciplinary Proceedi Superannuation, Allowances, Suspens Recognition, Leave, Deputation], W.P.L., CMP:- Fresh Filing, Ord Admission& Hearing. Cont.(Cvl) matters arising out of assignment Specialy assigned old Cr Appeal(SJ) matters (Friday) Arbitration matters (except u/s 11(6))	ure
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(Friday) Arbitration matters (except u/s 11(6)	
(Whole day) Arbitration and Conciliation Act, 1996, V grouping (arising out of Arbitration Conciliation Act), Company Petitions, Company Appeals(SJ), Original Criminal Miscelland cases (arising out of Company matters), S (arising out of company matters):-Ord Admission & Hearing Tied up & Assigned matters	VPC and pany cous
9 Hon'ble Mr. Justice Kailash Prasad Deo (Monday to Friday) M.A. (Year 2018) & CMP :- Fresh Filing, Or & Admission & Hearing. Cont.(Cvl) matters arising out of assignment	ders
Specialy assigned old Cr Appeal(SJ) matters (Tied up & Assigned matters on Friday.)	
10 Hon'ble Mr. Justice Sanjay Kumar (Monday to Friday) S.A. (Vear up to 2014) M.A. (Vear up to 20	
Hon'ble Mr. Justice Sanjay Kumar Dwivedi (Monday to Friday) (Whole day) S.A.(Year up to 2014), M.A (Year up to 20 Cr.M.P. (year 2007- 2017), W.P.(Cr), CM Orders, Admission & Hearing.	

			Lu La Fill Control
			All matters related to Fodder Scam :- Orders,
			Adm. & Hearing Cont.(Cvl) matters arising out of assignment
			Specialy assigned old Cr Appeal(SJ) matters
11	Hon'ble Mr. Justice Deepak Roshan	(Monday to Friday)	(Tied up & Assigned matters on Friday). Cr. Appeal (S.J.) (upto 2005):- Hearing
	Holi Die Mi. Justice Deepak Rosiiali	(2 nd Half)	
			CMP:- Orders, Admission & Hearing. Cont.(Cvl) matters arising out of assignment
			(Tied up & Assigned matters on Friday.)
12	Hon'ble Mr. Justice Gautam Kumar	(Monday to Friday)	B.A. :- Orders & Admission .
	Choudhary	(1 st Half)	
		(2 nd Half)	A.B.A., B.A., Cr.M.P. & Cr. Revision (P.C. Act
			including C.B.I. And other Economic Offences),
			Cr. Ref. Tr. Pet.(Cr.) :- Fresh filing, Orders,
			Admission & Hearing :- Fresh Filing, Orders,
			Admission & Hearing.
			CMP:- Orders, Admission & Hearing.
			Cont.(Cvl) matters arising out of assignment
			Specialy assigned old Civil matters
			Specialy assigned old Cr Appeal(SJ) matters
13			(Tied up & Assigned matters on Friday).
13	Hon'ble Mr. Justice Ambuj Nath	(Monday to Friday) (1 st Half)	A.B.A. :- Orders & Admission .
		(1 11411)	as well as Tied up & Assigned matters.
		(Monday to Friday)	Cr.Rev. (Year upto 2016) :- Fresh Filing, Orders,
		(After the above)	Admission & Hearing
			Specialy assigned old Civil matters
14	Hon'ble Mr. Justice Navneet Kumar	(Monday to Friday)	Specialy assigned old Cr Appeal(SJ) matters Cr.Rev. (2022-2023) :- Fresh Filing, Orders,
	Hon bic Mi. Sustice Mayneet Kumar	(Whole day)	Admission & Hearing
			Cr. Appeal (S.J.) (Year 2011 onwards) & Acq.
			Appeal :- Orders, Admission & Hearing
			Specialy assigned old Civil matters
			(Tied up & Assigned matters on Friday).
15	Hon'ble Mr. Justice Sanjay Prasad	(Monday to Friday) (Whole day)	Cr.Rev. (2017-2021) :- Fresh Filing, Orders, Admission & Hearing
			Cr. Appeal (S.J.) (2006- 2010), Cont. (Cvl.),
			CMP :- Orders, Admission & Hearing.
			Specialy assigned old Civil matters
			(Tied up & Assigned matters on Friday).

16	Hon'ble Mr. Justice Pradeep Kumar	(Monday to Friday)	A.B.A. :- Orders & Admission .
	Srivastava	(Whole day)	Specialy assigned old Cr Appeal(SJ) matters
			Specialy assigned old Civil matters
			(Tied up & Assigned matters on Friday).

Note:

- 1. ALL MOTIONS FOR URGENT/ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.
- 2. LISTING OF CMP AND CIVIL REVIEW CASES SHALL BE MADE IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABLE DUE TO SUPERANNUATION/TRANSFER ETC. THEN IN THAT CASE SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OR THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.
- 3. ANY MATTER SPECIALLY ASSIGNED TO A DIVISION BENCH, ON CHANGE OF ROSTER OR CHANGE IN DIVISION BENCH NO. SHALL GO
 TO THE BENCH PRESIDED OVER BY THE SENIOR MOST JUDGE OF THE PREVIOUS DIVISION BENCH AND FOR THE SAME NO FRESH
 ASSIGNMENT OF HON'BLE THE CHIEF JUSTICE IS REQUIRED
- 4. ALL PARTHEARD MATTERS (OTHER THAN THE MATTERS OF REGULAR BENCH) SHALL BE TREATED AS RELEASED AND SHALL BE LISTED BEFORE THE REGULAR BENCH HAVING ROSTER OF THE MATTER
- 5. CONTEMT (CIVIL) MATTERS SHALL BE LISTED BEFORE THE REGULAR BENCH HAVING ROSTER OF THE MATTER
- 6. ALL MOTIONS WITH REGARD TO B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE RAJESH KUMAR.
- 7. ALL MOTIONS WITH REGARD TO A.B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE AMBUJ NATH.